

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 92(ND)/2016
CA NO.

CORAM:

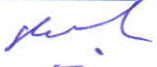



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016**

NAME OF THE COMPANY: M/s. Satish Pawa & Ors.
V/s
M/s. Index Securities and Research Pvt. Ltd Ors.


SECTION OF THE COMPANIES ACT: 241/242

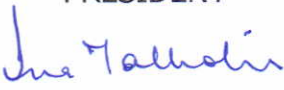
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh Kumar	Adv	Petitioner	
2.	Viveender Kumar P.K. Salaria	Sr Adv Adv		
3.	Ms. Manisha Chaudhary	Adv.	Respondents	
4.	Mr. Karan Malhotra	Adv.		
5.	Mr. Mansumgar Singh	Adv.		

Order

A copy of the reply has been handed over to the counsel for the petitioner in the Court today and the same shall be filed in the registry during the course of the day. Rejoinder, if any, be filed within ten days from today with a copy in advance to the counsel opposite.

List for arguments on 04-11-2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)